

C. A. T. Bench, JAIPUR

(3)

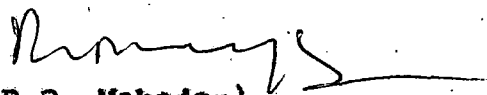
Date of Order

Orders

14.10.92

None present on behalf of the applicant.

Defects be removed within 2 weeks.
Last opportunity is given to remove defects within 2 weeks time failing which registration shall ^{be} declined without further reference to the Bench.


(B.B. Mahajan)
Member (Adm.).

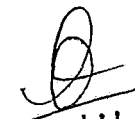

(D.L. Mehta)
Vice Chairman.

29.10.92

None present on behalf of the applicant.
Defects have not been removed till the date hence as per order of the court dated 16.10.92 the art. stands disposed of as decreed to be registered. The file may be consigned


DEPUTY REGISTRAR
Central Administrative Tribunal
Jaipur Bench, JAIPUR.

Copy sent to the applicant
Vide 6486
Date 17-11-92


14/11/92